

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.12.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7703 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Michelle Elias Dsouza & Ors Vs. Orion Resolution & Turnaround Pvt. Ltd. & Ors.	Aakashi Lodha
2.	I.A. No. 7704 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	The Office of the Assistant Commissioner of GST & Central Excise Vs. Udaya Narayan Mitra Resolution Professional	Umesh Chandra Sahoo
3.	I.A. No. 7705 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Sumarrow Impex LLP Through its Designated Partner Mr. Suhail Salim Sumar Vs. Drip Capital Inc.	Adv. Sameer Y. Ghaniwale

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